

**ORDER SHEET**  
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD

Regn. NO. 1188 (T) OF 1986

Sukhi Ram vs Union of India and another

| SL NO of order | Date of order | ORDERS WITH SIGNATURE                                                                                                                                                                                                                                                                                                                                                                                                                                                  | Office Notes as to action (if any) taken on order                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |
|----------------|---------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
|                | 19.11.86      | <p>Hon. S. Zakeer Husain<br/>Hon. Ajay Johri, A.C.A.<br/>Sri A.V. Sarastara appearing for the respondents.<br/>As prayed written statement may be filed by 29.12.86.</p> <p>M<br/>Y.S.</p> <p>Hon. Ajay Johri - AM.<br/>Hon. G.S. Sharma - JM</p> <p>None appears for the plaintiff.<br/>Shri A.V. Sarastara for the defendants is present.<br/>Service on the plaintiff is deemed sufficient. The case is dismissed in default of the plaintiff.</p> <p>AM. — JM.</p> | <p>Office Reports</p> <p>1- O/S NO - 2085/85 received on transfer from D.J. Gopachpur.</p> <p>2- Cause of Action Seniority &amp; Promotion</p> <p>3- Position at the stage of transfer.<br/>(i) ws not filed<br/>(ii) pending for further orders</p> <p>4- Notice issued to both the parties by regd. post.</p> <p>5- No undelivered regd. cover return back so far.</p> <p>Submitted for order</p> <p>Halmg<br/>10/11</p> <p>OR<br/>In compliance with Hon Tribunal's order dt: 19/11/86 Reply has been filed<br/>Submitted R<br/>26/12/86</p> |
|                | 29.12.86      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |